

**PROFORMA FOR DECLARATION OF ASSETS**  
(As on 31.03.2012)

**Name of Officer (In Full)** : **Mr. Vivek Kumar Tiwari**

**Date of Birth** : 05.05.1975

**Present post held** : Law Officer, C.G. Human Rights Commission, Raipur

**Immovable Property**

Name of District Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, State in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
1	2	3	4	5
1 Distt - Bhojpur, Ara Sadar, Vill - Shivpur Dihari (Bihar)	One House	15 Acres	Late. Suresh Tiwari, Grand Father	Ancestral property.
2 Distt - Bhojpur, Ara Sadar, Mohalla - Babu Bazar, Ara (Bihar)	One House		Smt. Indravaso Devi, Grand Mother	---
3 Varanasi, A 10/14 A, Prahalad Ghat, Varanasi (U.P.)	One House		Shri Dwarika Nath Tiwari and Shri Ramji Tiwari, Uncle and Father	---

**Movable Property (Valued Above 25000/- of Rs.)**

Name of Articles

1. Honda - Activa (2 wheeler) - CG 15 CB - 2915 - Rs. 41,900.00

**Jewellery (Lump Sum)**

Jewellery (Worth Rs.) - Approx 226 gm of worth Rs. 8,40,000/- (approx)

<b>Share / Debentures</b>			
Name of Issuing Company		Nos. of Shares	
1		2	
1. Kirloskar Oil Engines Ltd. (Purchased by my father before joining the service)		16	
2. Infrastructure Bond of L&T Infrastructure Finance Co. Ltd.		20	
<b>Life Insurance Policy &amp; Others</b>			
Name of Issuing Company		Amount	
1		2	
1.	Life Insurance Corporation of India	Sum Insured - Rs. 1,10,000.00, Installment Premium Rs. 1809.00 Quarterly	
2.	Life Insurance Corporation of India	Sum Insured - Rs. 3,00,000.00, Installment Premium Rs. 14027.00 Half Yearly	
<b>Bank Deposits / Securities &amp; Investments</b>			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposits	--	--	--
2) Savings Bank A/CS	1. State Bank of India	Raipur (Earlier Collectorate branch Ambikapur) Charpokhari at Garhani Distt. Bhojpur	Rs. 30,481.00
	2. Punjab National Bank		Rs. 27,140.00
3) PPF	State Bank of India	Collectorate Branch, Ambikapur	Rs. 29,381.00
4) GPF	--	--	--
5) NSS	--	--	--
6) Others	1. State Bank of India, (Loan A/C.)	Collectorate Branch, Ambikapur	NIL
	2. Advance		Rs. 3 Lakh 25 thousand advanced to Relative.

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

**Note :-** The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.

Date : 11.01.2013

**(Vivek Kumar Tiwari)**  
Law Officer,  
Chhattisgarh Human Rights  
Commission, Raipur